

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

I.A. no. 123 of 2013 in  
D.F.R. No. 620 of 2013

Dated : 11<sup>th</sup> April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

VRL Logistics Ltd. .... Appellant (s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Ranvir Singh  
Ms. Shruti Kumari  
Mr. Kayrat Seikh

Counsel for the Respondent(s):

**ORDER**

I.A. No. 123 of 2013 – for condonation of delay

Issue notice to both the Respondents returnable on 30.04.2013.  
Registry is also directed to serve notice. Dasti service is permitted.

Post the matter for hearing the condonation of delay  
application on **30.04.2013.**

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

mk/pg